

of the scheme, if already drawn up for the development of the tribals ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Dhebar Commission did *not* recommend the declaration of any Scheduled areas in Tripura. The Commission, however, did recommend the setting up of Tribal Development Blocks.

(b) and (c). The Government have accepted these recommendations of the Commission and have set up Tribal Development Blocks for the intensive development of the areas where there is concentration of tribal population. The five Tribal Development Blocks set up so far cover a tribal population of 94,258. A sum of Rs. 18,79,600 has been spent through these blocks till now. Besides the Government have taken up scheme for the settlement of Jhumias on land. Under this scheme 20,754 families have so far been settled on land. 77,394 acres of Government land have also been allotted to landless Jhumia tribals and a sum of Rs. 87,09,865 has been spent towards grant for reclamation of land, purchase of bullocks, seeds etc.

Naxalbari-Type Unrest in Tripura

10454. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the growing sabotage and terrorist activities in Tripura perpetrated by the disruptive elements including destruction of bridges and the exploitation of the poor tribals to cause, the so-called Naxalbari-type unrest ;

(b) if so, whether there is evidence that these activities are politically inspired; and

(c) the steps being taken to find its cause and to prevent these disruptive activities effectively ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A reference is invited to answers to unstarred questions Nos. 6497 and 6615 furnished on 5th April, 1968. Government have no

other information that any Naxalbari-type of unrest is being fomented in Tripura.

(b) Some political parties are behind the agitations demanding immediate declaration of certain areas as scheduled areas under the Fifth Schedule of the Constitution and demarcation of forest reserve. In this connection there have been instances of destruction of forest plantations.

(c) Necessary measures to protect forests and plantations are being taken. Armed police camps as well as civil police outposts have been set up in the border areas of Tripura adjoining Mizo Hills district of Assam and constant vigilance is being maintained.

Settlement of Ex-Servicemen in Tripura and Nefá

10455. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what progress has been made in the scheme for settlement of ex-servicemen in Tripura and N.E.F.A ;

(b) how many ex-servicemen have already been settled in each of these areas and how many are yet to be settled ; and

(c) what Central assistance has been given for these schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). *TRIPURA*: 582 ex-servicemen have been settled in the colonies established in Tripura.

A scheme for the resettlement of 500 ex-servicemen 400 from Tripura and 50 each from Kerala and Punjab—in Tripura has been taken up. 56 out of the 400 from Tripura and all the 50 from Kerala have been selected and they will be settled at Karangicherra in Khawai sub-division, as soon as transit sheds etc. are constructed and water supply is arranged, action for which is under way.

Action is also being taken for selecting the remaining ex-servicemen.

NEFA: A scheme for the re-settlement of 650 ex-servicemen at Bhalukpong in Kameng district in NEFA, has been recently sanctioned as a Fourth Plan Scheme.

200 ex-servicemen are proposed to be settled during the current year. 85 have already been selected.

(c) The Government of India have sanctioned Rs. 14,30,362 towards non-recurring expenditure and Rs. 4,640 per annum towards recurring expenditure, on the Tripura Scheme.

The N.E.F.A. scheme, included in the Fourth Plan, involves Central expenditure of Rs. 97.24 lakhs.

दिल्ली नगर निगम की समितियों के चुनाव

10456. श्री हरदयाल देवगुण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के मुख्य कार्यकारी पार्षद ने दिल्ली नगर निगम की समितियों के हाल में हुए चुनावों के बारे में सरकार को कोई विरोध पत्र भेजा ;

(ख) यदि हां, तो उस विरोध-पत्र की मुख्य बातें क्या हैं ; और

(ग) सरकार ने उसका क्या उत्तर दिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं, श्रीमान ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

बांदा जिले (उत्तर प्रदेश) में सड़कें

10457. श्री जगेश्वर यादव : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बांदा जिले में बांदा से गुरेह विमानदा, और औरान पहाड़ियों तक एक पक्की सड़क बनाने की योजना बनाई जा रही है ; और

(ख) यदि हां, तो उक्त सड़क के निर्माण के लिये अब तक क्या कार्यवाही की गई है ?

परिवहन तथा नौबहन मंत्रालय में उप-मंत्री (श्री मन्त वरान) : (क) और (ख). बांदा गुरेह - विसंदा—पहाड़ियों मार्ग एक राज्य मार्ग है। अतः उसके निर्माण का दायित्व

उत्तर प्रदेश सरकार का है। मालूम हुआ है कि इस सड़क के एक अनुभाग बिसेंदा से औरान पहाड़ियों तक 18 मील की लम्बाई के निर्माण से सम्बन्धित कार्य की व्यवस्था 29.70 लाख रुपये की प्राक्कलित लागत पर 1968-69 की नयी मांगों की अनुसूची में की गई है। अभी इस मामले में राज्य सरकार को अन्तिम निर्णय लेना है।

Hearings of Inquiry Officers of Delhi Administration

10458. SHRI K. P. SINGH DEO : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 7915 on the 19th April, 1968 and state :

(a) whether it is a fact that the proceedings of the following dates of hearing fixed by the Inquiry Officer in 1964 are missing from the official records ;

24/6, 10/7, 21/7, 3/8, 17/8 and 11/9.

(b) whether it is a fact that Inquiry Reports were not submitted by the Inquiry Officer in April, 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN [SHUKLA]) : (a) According to the information supplied by the Delhi Administration this is not a fact.

The Inquiry Officer could not finalise his report in April, 1968, due to insistence of the delinquent official to cross examine the Assistant Examiner of Questional Documents who had given his report in the matter. The Assistant Examiner of Questioned Documents was on long medical leave as he had undergone a serious operation. It is hoped that the Inquiry Officer would now be able to finalise his report quickly.

Medium of Instruction in Central Schools

10459. SHRI E.K. NAYANAR : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have given instructions to all the Central Schools that Social Studies school be taught in Hindi